LOK SABHA UNSTARRED QUESTION NO. 267 TO BE ANSWERED ON 02.12.2025

REVIVAL OF COMPANIES

267. COM. SELVARAJ V: SHRI SUBBARAYAN K:

Will the Minister of TEXTILES वस्त्र मंत्री be pleased to state :

- (a) whether the Government is considering a proposal to close down seven public sector enterprises the National Textile Corporation Ltd. and its five subsidiaries and British India Corporation Limited;
- (b) if so, the financial position of these companies during the last five years;
- (c) whether Government has taken any steps to revive these companies and if so, the details thereof with result;
- (d) the number of employees/workers employed in these companies; and
- (e) whether employees of the said companies are being paid their salaries regularly and if so, the details thereof?

उत्तर ANSWER वस्त्र राज्य मंत्री (**श्री पबित्र मार्घेरिटा**) THE MINISTER OF STATE FOR TEXTILES (SHRI PABITRA MARGHERITA)

- (a) & (b): The Committee of Group of Officer (CGO) constituted, under the chairpersonship of CEO, NITI Aayog, in its meeting held on 27.01.2022 recommended closure of British India Corporation Ltd.(BIC) and on 4.4.2022 recommended the closures of National Textiles Corporation Ltd.(NTC) along with its 23 mills.
- (c): In the year 2002, Board for Industrial and Financial Reconstruction (BIFR) had sanctioned the revival scheme for NTC as per which 53 mills were proposed to be modernized by NTC. However, this revival scheme was later modified, first in the year 2006 and then in the year 2008. Since then, 23 mills were made operational by NTC. However, operation of these mills were suspended due to declaration of Nation-wide lockdown on 25.03.2020. Subsequently, with the ease of lockdown restrictions, operation of some of the mills were resumed but could not be sustained after 2021.

In so far as the BIC is concerned, owing to continuous losses, BIC was referred to the Board for Industrial and Financial Reconstruction (BIFR) in 1991 and was declared sick in 1992. The Cabinet approved a revival scheme on 21.11.2000 at a cost of Rs.211 crore. The cost of the scheme was to be met by sale of surplus land and assets. BIFR sanctioned the draft rehabilitation scheme of BIC on 18.12.2002, which was to be implemented within a period of two years. However, the sale of the properties of BIC could not materialize as permission for conversion of leasehold /nazul land into freehold was not granted by the Government of Uttar Pradesh. The production activity stopped in BIC in 2012.

- (d): The present numbers of employees/workers in NTC and its five subsidiaries (as on 30.09.2025) are 8301. As regards BIC, the same as on 01.11.2025 is 201.
- (e): So far as NTC is concerned full salaries and wages have been paid to all Industrial Dearness Allowance (IDA) employees and workers required for essential services up to January, 2025 and 25% amount of interim relief have been paid for the month of February, 2025. The remaining workers were paid 100% of their wages up to June, 2023, 50% of their wages till January, 2025 and 25% amount of interim relief have been paid for the month of February, 2025. Five Subsidiary companies have paid the salaries as of 31 October, 2025. As regards BIC, salary has been paid upto March, 2025.
